NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 09/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/518/ (IB)/2017

NAME OF THE PETITIONER(S)

: POLARIS BANYAN HOLDING PVT LTD

NAME OF THE RESPONDENT(S)

: AUROMED HOLDINGS PVT LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

R. Salana

Coursel for the Respondent Son

2. V. M. Hannon for T. R. Bharller

ORDER

Counsels representing both the parties are present. Counsel for petitioner stated that the parties are intending to settle the matter and in this regard, he has received an amount of Rs.1,14,50,000/- as part of the settlement from the respondent. Both the counsels prayed for time to file joint memo of settlement. Time is enlarged at their request. Put up on 26.02.2018.

-sd-(S VIJAYARAGHAVAN) Member(Technical)

-sol-(K ANANTHA PADMANABHA SWAMY) Member(Judicial)